

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 132/9/HDB/2020
NAME OF THE COMPANY	Nagarjuna Fertilizers And Chemicals Ltd
NAME OF THE PETITIONER(S)	M Ramakanth
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers And Chemicals Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Ramakanth	Party in Person	mramakanth@nagarjunafertilizers.com 9849984724	M. Ramakanth

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Operational Creditor present and is directed to issue notice to the Corporate Debtor for appearance and making submissions if any, and file proof of service. Put up the matter on 19.03.2020.

MEMBER TECHNICAL

Rk

MEMBER JUDICIAL